

SPECIAL BENCH  
COURT - II

**O-204**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/264(KB)2021  
IA(I.B.C)/901(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> AUGUST, 2023, 02:00 P.M**

IN THE MATTER OF	STATE BANK OF INDIA VS MONA JAGATRAMKA
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Mr. M.S. Tiwari, Adv. ] For the Respondent

**ORDER**

1. Ld. Counsel for the respondent present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. List the matter on **18.10.2023**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**